GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN AFFAIRS RAJYA SABHA

UNSTARRED QUESTION No. 371 TO BE ANSWERED ON DECEMBER 13, 2018

PROJECTS UNDER AMRUT SCHEME

371. SHRI SANJAY SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether AMRUT scheme was launched by Government in 2015 with an aim to establish infrastructure for robust sewage networks and adequate water supply in urban areas;

(b) whether it is also a fact that 2,400 projects worth ₹74,000 crore have been approved under State annual action plans for five years, i.e., 2015 to 2020;

(c) if so, the current status in terms of the number of completed projects; and

(d) the details of funds spent on each project proposed under the scheme, project-wise, year-wise and State-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING & URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a). Yes, Sir.

(b) & (c). Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the Ministry of Housing and Urban Affairs has approved State Annual Action Plans (SAAPs) worth ₹ 77,640 crore, including Central Assistance of ₹ 35,990 crore. As per the details provided by the State Governments/Union Territories (UTs) on the AMRUT portal, 5,345 projects worth ₹ 78,979 crore are at various stages of implementation including 993 completed projects worth ₹ 2,308 crore.

(d). Under the Mission, States/UTs have been empowered to select, appraise, approve and implement individual projects. The Ministry does not approve individual projects but accords approval to the SAAPs submitted by the States/UTs and releases Central Assistance as per Mission guidelines.

Under AMRUT, the Central Assistance is released in three instalments of 20:40:40. First instalment is released immediately on approval of SAAP. Second and third instalments are released after submission of Utilization Certificates (UCs) for 75% or more of Central Assistance released and corresponding State share along with report of Independent Review and Monitoring Agency (IRMA) and some other details.

So far ₹ 10,473 crore has been released to States/UTs as Central Assistance for implementing projects against the approved SAAPs under AMRUT. The State/UT-wise details of fund allocation and project implementation is attached as Annexure.

Annexure in reply to part (d) of Rajya Sabha Unstarred Question no. 371 due for answer on 13.12.2018

All amounts in Rs. crore

S. No.	States/UTs	Approved SAAP	CA released	Projects Completed	Projects against which contracts awarded & work in progress	Projects against which NIT issued	Projects against which DPRs approved and NITs to be issued	Total projects taken up
		(a)	(b)	(c)	(d)	(e)	(f)	(c+d+e+f)
1	A and N Islands	10.82	2.21	1	6		4	11
2	Andhra Pradesh	2890.17	528.3	509	2,678	144	-	3,331
3	Arunachal Pradesh	140.25	25.25		15	50	50	115
4	Assam	657.14	73.23			3	337	340
5	Bihar	2469.77	232.96		2,029	161	187	2,377
6	Chandigarh	95.07	26.95	6	30	1	1	38
7	Chhattisgarh	2192.76	407.9	37	1,917	658	22	2,634
8	Dadra & Nagar Haveli	10.82	2.16		41		-	41
9	Daman and Diu	18.03	3.6		17		-	17
10	Delhi	802.31	160.46	20	495		274	789
11	Goa	209.18	20.91	14	23	24	44	105
12	Gujarat	4884.42	414	390	3,152	741	636	4,919
13	Haryana	2565.74	152.9	72	2,145	87	-	2,304
14	Himachal Pradesh	304.52	54.81	19	149	11	37	216
15	Jammu and Kashmir	593.05	265.15	29	447	37	19	532
16	Jharkhand	1245.74	113.23	7	1,605	1	1	1,614
17	Karnataka	4952.87	1,141.87	81	4,490	636	36	5,243
18	Kerala	2359.38	232.24	16	1,360	761	693	2,830
19	Lakshadweep	3.61	0.73		1		1	2
20	Madhya Pradesh	6200.67	1,471.29	214	6,133	83	14	6,444
21	Maharashtra	7759.32	706.81	34	6,895	953	123	8,005
22	Manipur	180.31	32.46	1	207		3	211
23	Meghalaya	80.14	8.91		5		0	5
24	Mizoram	140.25	74.44	21	40	26	47	134
25	Nagaland	120.22	21.63	1	34		20	55
26	Odisha	1598.96	394.15	231	1,427	73	-	1,731
27	Puducherry	64.91	12.98	0	16	14	22	52
28	Punjab	2766.62	240.89	71	263	801	255	1,390
29	Rajasthan	3223.94	576.7	67	2,926	197	34	3,224
30	Sikkim	40.06	7.21	1	23		5	29
31	Tamil Nadu	11194.78	951.31	258	5,230	6,100	-	11,588
32	Telangana	1666.26	166.52	122	1,524		15	1,661

33	Tripura	148.25	26.68		12	117	-	129
34	Uttar Pradesh	11421.67	984.49	46	3,826	2,413	6,146	12,431
35	Uttarakhand	593.02	106.75	14	333	55	58	460
36	West Bengal	4035.00	831	26	3,023	339	584	3,972
	Total	77,640	10,473.08	2,308	52,518	14,488	9,665	78,979*

Status as on 05.12.2018.

*-Some States/UT have taken up projects in excess of the size of approved SAAPs. In such cases, the entire additional cost will be incurred by the concerned State/UT.
